

(ii) Central Agriculture Minister's statement in Parliament on 12th March, 1970.

(iii) Home Minister's announcement in Rajya Sabha on 8th September, 1976.

The matter is of urgent public importance. I would request the Hon'ble Prime Minister to ban the cow slaughter in India.

(iv) REPORTED DISSATISFACTION AMONG THE STAFF OF SHIPPING CORPORATION OF INDIA.

DR. VASANT KUMAR PANDIT (Rajgarh): Mr. Speaker, Sir, with your permission, I want to make a mention under Rule 377 of the following matter of public importance.

I request that the Government do take into consideration for immediate action the situation of growing discontent, strong feelings of frustration and total dissatisfaction among the officials and the administrative staff of the Shipping Corporation of India; the problems created by the reconstitution of the Executive Wing, the total disregard to seniority and experience of the officials of the SCI; the acts of favouritism and nepotism which has set in a trend of demoralisation at senior levels on the background of a downfall in the shipping business of the Corporation and the need to take immediate steps to retrieve the situation by utilising experienced and senior officials and staff in the proper perspective to put the SCI on a sound and viable footing.

May I request the Minister of Shipping to apprise the House on the action taken on this situation.

(v) REPORTED PEN DOWN STRIKE BY NON-GAZETTED POSTAL AUDIT ASSOCIATION, NAGPUR.

DR. VASANT SATHE (Akola): Mr. Speaker, Sir, it is reported that the non-gazetted postal audit association, Nagpur, is carrying out pen-down

strike since 7th November, 1978. The officials involved in inspection duty have also stopped their work and are at headquarters. The issues connected with the agitation are:

1. Repatriation of five Section Officers at Resident Audit Offices at Bombay, Ahmedabad and Pune.

2. Promotion of the staff as per orders already issued.

3. Equitable distribution of inspection duty for the entire staff.

Agreement reached in December, 1970 and thereafter have been unilaterally withdrawn by the authorities and they are planning to open a new branch audit office at Bombay in violation of these agreements. The authorities have withheld pay and allowances for the period of strike. They have seized all attendance registers. On 9th November, 1978, police were called by lodging false complaint against the employees. On 27th November, 1978, the S.D.C.A. refused to meet Shri—I do not want to name a Member of the Parliament, belonging to the Janata Party. The C.A.P.T. visited the office on 1st December, 1978, but refused to settle the issue through negotiations. The matter is serious enough to call for the attention of the House.

(vi) KISAN RALLY IN DELHI ON 23RD DECEMBER, 1978.

श्री श्री राज बाम्नी: (गुजरा): 23 दिसम्बर को बीहरी बरच सिंह के जन दिवस पर किसान सम्मेलन की तरह से दिल्ली में आयोजित किसान रैली, जिसमें एक करोड़ के नवयुवा किसान भारत के कोने कोने से चल कर आएँ और गांधी, मोहम्मद तथा इस देश के तमाम वास्तविक किसान आन्दोलनों को चाहने वाले नेताओं की भाषा की पूर्ण के साथ किसान की समस्या को लेकर अपनी माँगों के साथे झुड़ूँगे हो खड़े हैं, बीहरी बरच सिंह के जन दिवस पर उनकी बैठना किसानों के लिए बहुत महत्व की बात है। अलग बकिट के लिए किसान सम्मेलन के अध्यक्ष श्री राज बाम्नी ने प्रधानमंत्री की से सम्मति, गांधी की विपरीत अनुमति प्रधानमंत्री की से ली है। इससे किसानों की भावना बहुत दुःखित होती है और किसानों का मन टूट रहा है कि अगर हम झुड़ूँगे हों, हमारे नेता के साथ-विपक्ष सरकार उसकी बात भी न देख सकती यह उनके अधिकार